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Title: Request the government to take necessary steps for the full reimbursement of eligible amount under the Prime Minister's National Welfare Relief Fund.

DR. A. CHELLAKUMAR (KRISHNAGIRI): Hon. Speaker, Sir, thank you for giving me this opportunity to raise an important issue. I would like to take this opportunity to draw the attention of the hon. Prime Minister, through you, to the Prime Minister's National Welfare Relief Fund.

The under-privileged people, across the country, who are facing health crisis, may be acute or chronic, are supported by this Fund. This has widely helped a large number of people to save their lives. In case of diseases like Myocardial infection or Cerebral Palsy, the patient requires immediate treatment to save his or her life. He or she may be the breadwinner of the family. There is very little time to wait for the sanction and disbursement of the amount. Hence, the person concerned, in order to mobilise the resources, is compelled to manage by borrowing or pledging or by some other means with the hope of reimbursement from the Government Fund.

Sir, it has been observed that once the surgery is completed, he/she is reimbursed a very meagre and an insufficient amount from the Prime Minister's National Welfare Relief Fund. It is highly disproportionate. The amount disbursed does not help to meet the fund requirement which he or she had borrowed. I would like to request the

Government to take necessary steps to see that the reimbursement is made to the fullest eligible amount. Thank you.